

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.257 of 2014

Dated : 20th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s Spectrum Power Generation Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Matrugupta Mishra and Mr. Tabeez Malawat

Counsel for the Respondent (s) : Mr. Anand K Ganesan and Ms.Akshi Seem for R.2 to 7

ORDER

This appeal has wrongly been shown as Part Heard in today's cause list. According to the appellant counter affidavit is required which is being filed today itself.

Post this appeal for hearing on **11th September, 2015**. In the meantime, parties are directed to exchanged their written submissions and file the same.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/dk